

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 203
IA (CA) No. 47/JPR/2022
Appeal No. 07/59/JPR/2022
Under Section 59 of
Companies Act, 2013

In the matter of:

Bimal Kumar Shah **...Appellant**

Versus

Shree Cement Ltd. & Ors. **...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Hans Kumar Sharma, Adv.

For the Respondent : Kartikeya Sharma, Adv.

ORDER

Heard Mr. Hans Kumar Sharma, Adv. appearing on behalf of the Appellant. Mr. Kartikeya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. for the Respondent No. 1 submits that arguing counsel has given NOC in this matter and the company will engage another counsel in this matter.

List the matter on 16.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 10, 2024